

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 309
TO BE ANSWERED ON 27.11.2024

PM CARES FOR CHILDREN SCHEME FOR COVID

309. Shri Mohammed Nadimul Haque:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it is a fact that 51 per cent of the applications received under the PM CARES for Children scheme for COVID orphans have been rejected;
- (b) if so, the reasons thereof; and
- (c) the data of stipend and benefits that have been released to the beneficiaries under the scheme, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) & (b): The Hon'ble Prime Minister announced PM CARES for Children scheme on 29.05.2021 to support children who lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic during 11.03.2020 to 05.05.2023. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner and enable their well being through health insurance, empower them through education and equip them for self sufficient existence with financial support till 23 years of age. The scheme is freely accessible through an online portal i.e. www.pmcaresforchildren.in.

As per the guidelines of the scheme, the District Magistrates (DMs) identify the beneficiaries with the assistance and scrutiny of District level Child Welfare Committee (CWC) and District Child Protection Unit (DCPU). After satisfying themselves regarding the eligibility of the beneficiary, DMs verify and confirm the details of the child on the PM CARES for Children portal.

A total of 9332 applications have been registered on PM CARES for Children portal in 613 districts spread across 33 States/UTs of the country out of which 524 applications were duplicate. Thus, 8808 applications were reviewed by the District level Child Welfare Committees and the District Magistrates/District Collectors concerned. Based on the final approval of the DMs concerned, 4543 beneficiaries are receiving benefits under the scheme. The registration under the scheme is still open so that no eligible applicant is left behind. Benefits under the Scheme have been given to 4543 eligible children so far which may be seen at **Annexure-I**.

(c): Under the PM CARES for Children scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. The State-wise number of children receiving stipend is at **Annexure-II**. Children below the age of 18 years, who are staying with their relatives, receive Rs. 4000/- per month under the Mission Vatsalya Scheme of this Ministry. The children staying in child care institutions are provided boarding and lodging facilities on govt. cost.

Under the scheme, Department of School Education & Literacy, Ministry of Education is entrusted with the task to ensure that all beneficiaries in the schooling age group are enrolled in schools. In order to facilitate admission of these children, additional seats @ 10 children per Kendriya Vidyalaya subject to maximum of 2 children per class were sanctioned in the Kendriya Vidyalayas across the country and beneficiaries are exempted from payment of fee from Class I to XII. Also, provisions are made for admission in the nearest Kasturba Gandhi Balika Vidyalaya or Private Schools and given benefits of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

Further, scholarship of Rs.20,000/- are provided to all school going children of class I to XII. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India. All children have been given benefits under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance is provided till they attain the age of 23 years.

Eligible children also avail the benefits of 'Swanath Scholarship Scheme for Students' which is being implemented by All India Council for Technical Education (AICTE) to study further in AICTE approved Institutions and courses. Under the scheme, Rs.50,000/- per annum is provided to each student for every year of study (i.e. maximum 4 years for first year admitted Degree students and maximum 3 years for Diploma Students) as lump sum amount towards payment of college fee, purchase of computer, stationery, books, equipment, software etc.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE RAJYA SABHA UNSTARRED QUESTION NO.309 FOR ANSWER ON 27.11.2024 BY SHRI MOHAMMED NADIMUL HAQUE REGARDING PM CARES FOR CHILDREN SCHEME FOR COVID**

Sl. No.	State/UT	Approved beneficiaries under PM CARES for Children scheme
1	ANDHRA PRADESH	351
2	ARUNACHAL PRADESH	8
3	ASSAM	55
4	BIHAR	83
5	CHANDIGARH	13
6	CHHATTISGARH	109
7	DADRA & NAGAR HAVELI & DAMAN & DIU	12
8	DELHI	153
9	GOA	6
10	GUJARAT	227
11	HARYANA	99
12	HIMACHAL PRADESH	25
13	JAMMU AND KASHMIR	18
14	JHARKHAND	49
15	KARNATAKA	232
16	KERALA	119
17	MADHYA PRADESH	435
18	MAHARASHTRA	856
19	MANIPUR	21
20	MEGHALAYA	15
21	MIZORAM	14
22	NAGALAND	14
23	ODISHA	112

24	PUDUCHERRY	13
25	PUNJAB	42
26	RAJASTHAN	210
27	TAMIL NADU	426
28	TELANGANA	257
29	UTTARAKHAND	44
30	UTTAR PRADESH	467
31	WEST BENGAL	58
	Total	4543

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (C) OF THE RAJYA SABHA UNSTARRED QUESTION NO.309 FOR ANSWER ON 27.11.2024 BY SHRI MOHAMMED NADIMUL HAQUE REGARDING PM CARES FOR CHILDREN SCHEME FOR COVID**

Sl. No.	STATE	Number of Beneficiaries receiving stipend
1.	ANDHRA PRADESH	162
2.	ARUNACHAL PRADESH	2
3.	ASSAM	25
4.	BIHAR	34
5.	CHANDIGARH	7
6.	CHHATTISGARH	44
7.	DELHI	62
8.	GOA	3
9.	GUJARAT	89
10.	HARYANA	42
11.	HIMACHAL PRADESH	11
12.	JAMMU AND KASHMIR	10
13.	JHARKHAND	21
14.	KARNATAKA	102
15.	KERALA	60
16.	MADHYA PRADESH	179
17.	MAHARASHTRA	368
18.	MANIPUR	9
19.	MEGHALAYA	6
20.	MIZORAM	7
21.	NAGALAND	5
22.	ODISHA	36
23.	PUDUCHERRY	5
24.	PUNJAB	21

25.	RAJASTHAN	103
26.	TAMIL NADU	205
27.	TELANGANA	93
28.	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2
29.	UTTAR PRADESH	203
30.	UTTARAKHAND	17
31.	WEST BENGAL	25
	Grand Total	1958
